GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:84 ANSWERED ON:02.07.2009 ANTI-FOG TECHNOLOGY AT AIRPORTS Chavan Shri Harischandra Deoram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the fund alloacted and utilised by Airports Authority of India in installing anti-fog technology at airports during last three years and current year;
- (b) whether most of the airlines are reluctant to earmark funds for upgrading the Aircrafts with the new technology and in training of pilots;
- (c) if so, the details thereof; and
- (d) the action taken by the Government against such airlines?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)CAT III B ILS permits landing at the airport in foggy weather where runway visual range is less than 200m but not less than 50m. During the last three years and the current year, Airports Authority of India (AAI) has provided ground complement of CAT III B ILS at runway 28 and Advanced Surface Movement Guidance and Control Systems (ASMGCS) at IGI airport, Delhi at an expenditure of Rs.55 crores and ground complement of CAT III B ILS at the new runway (29/11) along with 2nd SMR and Augmentation of ASMGCS at an expenditure of Rs.20.47 crores. (b), (c) & (d)Installation of anti-fog technology is not mandatory for Airlines. Also, there is no mandatory requirement for airlines to train their pilots for operating in CAT III B conditions.